

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 1 of 2014  
& IA No. 5 of 2014**

**Dated : 3<sup>rd</sup> September, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Authority of India ... Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Rajiv Shankar Dwivedi  
Ms. Tulika Mukherjee**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal for R.1**

**ORDER**

Post the matter for hearing on **26.09.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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